

**Credit Enhancement Guarantee Scheme for SC**

283. SHRIMATI RANEE NARAH: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the main purpose of the Credit Enhancement Guarantee Scheme for Scheduled Caste;
- (b) the total number of entrepreneurs who have been assisted/helped under Credit Enhancement Guarantee Scheme for Scheduled Caste and under Venture Capital Fund;
- (c) the role played by the National Schedule Caste Finance and Development Corporation in this regard; and
- (d) the total amount released under Credit Enhancement Guarantee Scheme for Scheduled Caste during 2014-15 and 2015-16?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA): (a) The objective of the Scheme is to promote entrepreneurship amongst the Scheduled Castes, by providing Credit Enhancement Guarantee to Banks and Financial Institutions (FIs), who shall be providing financial assistance to these entrepreneurs. The Government has initially allocated a corpus of ₹200 crore for the Scheme, out of which the guarantee shall be extended to Banks and FIs. IFCI Ltd is the Nodal Agency under the Scheme, to issue the guarantee to the Banks & FIs. Under the Scheme, Companies, Partnerships, Societies and Proprietorship firms belonging to Scheduled Castes are eligible for loans.

(b) Since the Scheme was launched in May 2015, only 3 SC entrepreneurs whom Bank has given loan have been covered under the Credit Enhancement Guarantee Scheme for Schedule Castes and projects of 57 entrepreneurs have been approved under the Scheme of Venture Capital Fund for Scheduled Castes (VCF-SC).

(c) The Deputy General Manager, National Schedule Caste Finance and Development Corporation is a Member of the Screening Committee, constituted for the scheme VCF-SC, that assesses the proposals in terms of prescribed eligibility criteria and preliminary appraisal parameters.

(d) Since the above Scheme was launched in May, 2015, no guarantee cover was extended during the financial year 2014-2015. Guarantee cover to the tune of ₹ 1150.70 lakh have been earmarked by IFCI during financial year 2015-16.